

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3593
ANSWERED ON:15.05.2006
DISTRICT COMMITTEES OF CONSUMER PROTECTION COUNCIL
Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether district level committees of Consumer Protection Council have been set up in many States;
- (b) if so, the details thereof, State-wise;
- (c) the reasons for not setting up such committees of Consumer Protection Council in remaining States particularly in Maharashtra; and
- (d) the time by which these committees are likely to be set up in all the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): As per information available in the Department, District Consumer Protection Councils (DCPCs) have been set up in the States/UTs as per details given in the Annexure.

(c) & (d): The responsibility for establishing District Consumer Protection Councils at the district level rests with the State Governments/UT Administrations in terms of the provisions of Consumer Protection Act, 1986. However, the Central Government has been impressing upon them including the Government of Maharashtra to set up District Consumer Protection Councils in all Districts.

ANNEXURE

STATEMENT REFERRED TO IN PART (a) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3593 FOR 15/05/2006 REGARDING DISTRICT COMMITTEES OF CONSUMER PROTECTION COUNCIL

Statement regarding setting up of District Consumer Protection Councils (DCPCs) in the States/UTs.

State/UT Status Reported

Andhra Pradesh Constituted.
Arunachal Pradesh Constituted.
Assam Constituted.
Bihar Not Constituted.
Chhattisgarh Constituted in 10 districts (out of 16 districts)
Goa Constituted.
Gujarat Constituted.
Haryana Not Constituted.
Himachal Pradesh Action initiated.
Jharkhand Action initiated.
Karnataka Constituted.
Kerala Not Constituted.
Madhya Pradesh Constituted.
Maharashtra Not Constituted.
Manipur Information not received.
Meghalaya Constituted.
Mizoram Not Constituted.
Nagaland Constituted.
Orissa Not Constituted
Punjab Constituted.
Rajasthan Constituted.
Sikkim Constituted.
Tamil Nadu Constituted.
Tripura Action initiated.
Uttar Pradesh Constituted.

Uttaranchal Not Constituted.

West Bengal Constituted.

A&N Island Constituted.

Chandigarh Admn. Constituted.

D&N Haveli Constituted.

Daman & Diu Information not received.

Delhi Constituted.

Lakhsdweep Constituted.

Pondicherry One State Level Consumer Protection Council is functioning.

Recently, the Karaikal region is declared as separate District and action is being taken to set up a District Consumer Protection Council for Karaikal District.